

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:788
ANSWERED ON:27.02.2015
INDUSTRY STATUS TO LOGISTIC COMPANIES
Kambhampati Dr. Hari Babu

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is any proposal to accord industry status to the logistic companies in the country;
- (b) if so, the details thereof;
- (c) whether the logistic companies are facing problem of access to cheaper credit due to lack of industry status; and
- (d) if so, the steps taken proposed to be taken by the Government to develop the supply chain solutions in the country?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)

- (a) & (b) : The Industries (Development and Regulation) Act, 1951 administered by the Ministry of Commerce & Industry defines industrial undertakings in Section 3 and gives a list of industries in the First Schedule to the Act. There is no proposal in the Ministry to amend the Act including its First Schedule.
- (c): No such instance has been readily brought to the notice of the Ministry of Commerce & Industry.
- (d): In view of what is stated as 'c' above, does not arise.